

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3482**

**TO BE ANSWERED ON THE 17TH DECEMBER, 2024/ AGRAHAYANA 26, 1946
(SAKA)**

ELECTRONIC CIGARETTES

3482. SHRI MATHESWARAN V S:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of FIRs registered by Delhi Police for violation of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019, during the last five years till date and the stage of investigation of those cases;

(b) the number of periodical checks carried out by Delhi Police as per direction by Delhi High Court in W.P.(C) 16925/2022 from 12.12.2022 to till date; and

(c) the number of quantity of E-cigarettes seized by Delhi police based on the periodical check carried out?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) As reported by Delhi Police, 16 cases have been registered during the last five years (till 30.11.2024), under The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act, 2019. Action has been taken in all the cases as per law and Charge-sheet has been filed in 12 cases before Competent Courts.

(b) to (c): The requisite information is as under:

Period	Number of Periodical Checks	Material seized during the periodical checks
12.12.2022 to 31.12.2022	564	NIL
2023	4524	535 E- Cigarettes and 3 Liquid Cigarettes
2024 (up to 30.11.2024)	4212	5600 E- Cigarettes, 10 Box, 30 Small Box and 39 Packets of E- Cigarettes
